

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA NO.79/131/HDB/2017
NAME OF THE COMPANY	Urenok Software Solutions Pvt Ltd
NAME OF THE PETITIONER(S)	Urenok Software Solutions Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies
UNDER SECTION	252


Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D.V.M. Gopal	PCS KOA	dvmgopal@gmail.com 9849153680	D.V.M. Gopal

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Shri D.V.M. Gopal, Learned PCS for the Applicant was present. CA is disposed of by separate orders.


Member (T)
Bm


Member (J)